

Declaration of Assets and Liabilities

Year. 2024

I, SUBHASH PRASAD SAW, son/daughter/wife of MAHENDRA NARAYAN SAW
aged 46 (approx) years, belonging to BIHAR VIDHAN SABHA SECRETARIAT
service and presently working as ASSISTANT SECTION OFFICER
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|-----------------------------|------------------|------------------|-----------------------|
| (i) | Cash | 1,500/- | X | X | X | X |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I. BVM 5,00,000/- (F.D) as on 14.02.2024 | X | X | X | X |
| (iii) | Bonds, Debentures and Shares in companies | X | X | X | X | X |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Policy No 517344450 3032/1/2LY 826366090 8.376/1LY | X | X | X | X |
| (v) | Motor Vehicles (details of make, etc.) | BR01CP324 SPLENDER PLUS BR01DV4096 ACTIVA | | | | |
| (vi) | Jewellery (give details of weight and value) | 20 gm Gold | 20 gm Gold 100 gm silver | X | X | X |
| (vii) | Other assets, such as values of claims / interests | 50,000/- T.V. Mob Etc. | X | X | X | X |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Subhash Prasad Saw

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08/02/24

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09/02/24

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41

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---|----------------|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | X | X | X | X | X |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | X | X | X | X | X |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | X | X | X | X | X |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | 159hur Hulluk Puri Phulwari Patna | X | X | X | X |
| (v) | Others (such as interest in property) | X | X | X | X | X |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 04.02.2024 |
|---------|---|---|-------------------------------------|
| (a) | (i) Loans from Banks | SBI Veterinary College branch Patna | 7,47,000/- |
| | (ii) Loans from financial institutions | | Housing Loan |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | X | X |
| | (b) dues to departments dealing with supply of water | X | X |
| | (c) dues to departments dealing with supply of electricity | X | X |

Note - पैरक संपत्ति का बंटवारा नहीं हुआ है।

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| | (d) dues to departments dealing with telephones | X | X |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | X | X |
| | (f) Other dues, if any | X | X |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 2023 - 2024 Tax Rs. - 84,768/- DD PPS4198 E | X |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | X | X |
| | (iii) Sales Tax [Only in case of proprietary business] | X | X |
| | (iv) Property Tax | X | X |

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA - 1294

Gender :- M (M/F)

Date of Birth :- 17/07/1977 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- B.V.S. Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Jamui

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Subhash Prasad Saw

Name of Employee: SUBHASH PRASAD SAW

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR VIDHAN SABHA, PATNA

Place: Patna

Date: 08-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Subhash Prasad Saw.